

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Nagpur and Aurangabad** and **High Court of Bombay at Goa** that on **Wednesday, 18th September 2024** :

“**In the Second Session**, Court working hours will be from 3.00 p.m. to 5.00 p.m.”

Dated this the 18th day of September 2024.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.